

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Warden Surgical Company Pvt Ltd Date of Commencement of Liquidation: 30-10-2024; List of Stakeholders as on Date: 30-10-2024; Name of IP: Mr. Ganesh Venkata Siva Rama Krishna Remani; Process Number: 1; Last 5 digit of registration number: 12176

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	263669304.2	1	256474731	0	7194573.20	0	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	7530718	1	367460	0	0	7163258	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	13030544	4	13030544	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	23239823.00	1	5000000.00	0	18239823.00	0	Annexure 9
Total		8	307470389.2	7	274872735	0	25434396.2	7163258	